

SUPREME COURT OF INDIA

Ref No. AI Solutions/2023/SCI

June 23, 2023

PUBLIC NOTICE

In reference to the **Request for Proposal (RFP) bearing Ref No. AI Solutions/2023/SCI dated: 23.05.2023**, and compliance of Clause (h), Scope of Work Section – V, Part 1 – Bidding **Procedures** (See p. 41/73), the audio-video recording of 05 cases, to understand the assignment may be accessed from the website of Supreme Court of India either by clicking on - **Archive of Constitution Bench Matters** or copy/paste the following URL –

https://main.sci.gov.in/arch_disp

Sd/-
(Padma Sundar)
Assistant Registrar,
Admn. Materials